

The present trend in vanaspati production is a reflection of its demand.

(b) and (c). In March, 1983, State Governments/Union Territory Administrations had been advised to procure upto 30 per cent of vanaspati production in their respective jurisdiction for sale through State Government nominees or through Public Distribution System so as to make it's availability easy for the common man.

Newsprint quota for newspapers

3093. SHRI BANWARI LAL PUROHIT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether several newspapers in the country are not getting the allocated quota of newsprint from Government;

(b) if so, the details of newspapers to whom newsprint has been provided below the allocated quota;

(c) the reasons therefor;

(d) whether Government propose to provide cent per cent allocated newsprint quota to all the newspapers; and

(e) if so, by when and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) to (c). Pending finalisation of Newsprint Allocation Policy for the year 1985-86, it has been decided to allocate newsprint to newspapers to the extent of their entitlement for the year 1984-85.

(d) and (e). Servicing of entire quota of allocated newsprint to newspapers depends on the availability of indigenous newsprint and foreign exchange resources.

Reduction in land ceilings

3094. SHRI HARI KRISHNA SHASTRI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is any proposal to reduce the land ceilings further; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b). At the recent Conference of State Revenue Ministers held in May 1985 it was also recommended to States to consider lowering of ceiling limits and to fix for a family of 5 members a ceiling limit of 5 hectares for the best category of land with assured irrigation and capable of raising at least 2 crops a year, 7.5 hectares for next category of land with assured irrigation for at least one crop a year and 12 hectares for other lands.

Development of Fishing Industry

3095. SHRI T. BALA GOUD : Will the Minister of AGRICULTURE be pleased to state :

(a) the measures being taken to assist the development of fishing industry in the country;

(b) whether Government encourage new and small entrepreneurs in deep-sea fishing;

(c) the existing safeguards for preventing large business houses and big industrialists from entering the fishery field;

(d) what is the existing mechanism to screen out large business houses from importing fishing boats; and

(e) the details of such measures ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The following measures have been taken by the Government to assist the development of fishing industry in the country :

(i) Augmentation of deep sea fishing fleet through a judicious mix of indigenous, imported and chartered fishing vessels.

- (ii) Providing 33 per cent subsidy on the cost of indigenously constructed deep sea fishing vessels.
- (iii) Providing loans on soft terms for purchase of fishing vessels through the Shipping Development Fund Committee (SDFC).
- (iv) Promotion of joint venture programme with foreign fishing industry.
- (v) Augmentation of fisheries survey in the EEZ.
- (vi) Training of fishery operatives for creating a cadre of trained man power for manning the deep sea fishing vessels.
- (vii) Assistance for construction of fishing harbours at major and minor ports and of landing and berthing facilities at smaller fishing centres.
- (viii) Regulation of fishing by foreign vessels in the EEZ by promulgating the MZI (Regulation of Fishing by foreign vessels) Act, 1981.

(b) Yes, Sir.

(c) to (e). There is no bar for large business houses and big industrialists to enter the fishery field. However, fishermen co-operatives, public sector undertakings, small and medium entrepreneurs are given priority over large houses for charter and import of foreign fishing vessels. Moreover, large houses are not eligible to get soft loan from the Government for acquisition of vessels. In case of fish processing, large houses having their own processing unit are required to process the catch from their own trawlers only and procurement of raw material from outside is not permitted.

Indo-China Understanding on Radio and TV

3096. SHRI ANIL BASU :
SHRI PRAKASH V. PATIL :
SHRI T. BALA GOUD :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether any understanding has been reached between India and China in the field of radio and television; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) and (b). A Memorandum of Understanding between India and China in the field of Radio and Television was signed in New Delhi on 10th February, 1985. The Memorandum of Understanding provides for exchange of Radio and Television programmes, co-production of television documentaries and features to promote understanding between the peoples of both the countries, suitable programmes on the Radio and Television organisations of both the parties on their respective national days, and visits of Radio and TV Reporters of both the countries on the basis of reciprocity. The Memorandum of Understanding will come into force after ratification by both sides. However, a Programme of Cultural Exchanges for 1986 has been agreed upon between India and China at the official level talks held in New Delhi from November 4 to 12, 1985. The Programme, *inter alia* provides for exchanges in the field of Radio and Television in the following forms :

- (i) "The two sides will exchange Radio and Television programmes. Details to be worked out through mutual consultations."
- (ii) "Both sides agreed in principle to a joint production of a TV film on the famous Chinese Buddhist scholar Xuan Zhuang. Details to be worked out through mutual consultations."
- (iii) "Indian side will send a Radio and Television delegation to China. Details to be worked out through mutual consultations."